

concession return tickets at 1 1/2 single journey fares to certain specified hill stations, normal concession of 15 per cent in first class and 50 per cent in second class is allowed to mountaineering expeditions approved by the Indian Mountaineering Foundation, New Delhi.

(b) No.

(c) Does not arise.

#### Total production and Value of Medicines

8021. SHRI PADMACHARAN SAMANTASINHERA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the total value of medicines produced during last three years and out of this what is the value produced by public sectors and private sectors;

(b) is there any proposal to enhance the public sector production of medicines; if so, when and what is the progress in 1978-79;

(c) what is the value of medicines exported and imported by private and public sectors; and

(d) accordingly what amounts are given to subsidise public sector?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) (i) Bulk drugs:

(Value in Rs. crores)

Year	Public Sector	Private Sector	Foreign firms	Total
1974-75	33	23	34	90
1975-76	43	35	52	130
1976-77	48	39	63	150
(ii) Formulations				
1974-75	25	172	203	400
1975-76	35	225	300	560
1976-77	47	361	292	700

(b) Government have approved during 1975-1977 expansion schemes in the Public Sector viz., IDPL and HAL involving an out-lay of Rs. 64.89 crores and the implementation is in progress. The total turnover is expected to be of the order of Rs. 104 crores during 1978-79.

(c) Total values of imports and exports had been as under:—

(Value in crores)

Year	Imports	Exports
1974-75 . . .	45.60	43.12
1975-76 . . .	39.36	42.19
1976-77 . . .	47.03	52.19*

\*Inclusive of 23 crores worth of medicinal castor oil.

Imports of certain bulk drugs and drug intermediates is canalised through the State Chemicals and Pharmaceuticals Corporation of India Ltd. (CPC). Value of imports of such drugs by C.P.C. during the last three years is given below:—

(Rs. crores)

1974-75	19.56
1975-76	14.05
1976-77	22.29

Information about values of medicines exported and imported by Public sector units, viz., IDPL and HAL is being collected and will be laid on the Table of the House.

(d) Pooled prices based on weighted average of quantity imported at the import price and quantity produced indigenously at indigenous price have been fixed in respect of certain canalised drugs. Indigenous manufacturers including public sector units are subsidised/asked to subsidise to the extent of the difference between the indigenous price and the pooled price.